

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6999/2017

(Arising out of impugned final judgment and order dated 27-10-2016 in CRLA No. 1017/1983 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

Date : 12-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Gaurav Khanna, AOR

UPON hearing the counsel the Court made the following
O R D E R

As requested, list after two weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)